Grievance redressal mechanism in Mid-Day-Meal Scheme

1166. SHRI ANIL MADHAV DAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the grievance redressal mechanism in every State/Union Territory for Mid-Day-Meal Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): In accordance with guidelines issued by this Ministry, the following grievance redressal mechanisms have been set up, for Mid Day Meal Scheme, by different States/UTs:

- (1) The States of Rajasthan, Tripura, Goa and Andhra Pradesh have set up Grievance Redressal Cells.
- (2) The States/UTs of Tamil Nadu, West Bengal and Andaman & Nicobar Islands have set up review committees at various levels.
- (3) The States/UTs of Haryana, Punjab, Madhya Pradesh, Uttarakhand, Mizoram, Bihar, Orissa and Chandigarh have set up telephone helplines.
- (4) The State of Chhattisgarh has established a Call Centre.
- (5) The State of Sikkim has set up complaint boxes.

Framework of Universities of Innovation

†1167. SHRI JAI PRAKASH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has held discussion with academicians and scholars for determining the framework of Universities of Innovation in the country;
 - (b) the details of the suggestions received by Government in this regard;
- (c) whether Government has paved way for taking required decision on the basis of these discussions/suggestions; and
 - (d) if so, by when Government would take decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes Sir. An Interaction Session was organized on 28-08-2010 at Vigyan Bhavan involving academics and scholars.

[†]Original notice of the question was received in Hindi.